National Human Rights Commission Research Division/ Unit 4

Sub-Recommendations based on the visit report of Dr. Ish Kumar IPS (Retd.), the then Special Rapporteur, NHRC to District Jail Faridabad on 25th September, 2019 to understand the living conditions of the prisoners and also the problems faced by the jail staff.

The visit report has been scrutinized and approved by the Commission along with the observations and recommendations.

The observations emanated out of the said visit are as follows:

- Jail has a capacity for accommodating 2500 inmates (2250 males and 250 females). At present the jail has 2651 inmates- 2568 males (1062 convicts including 895 with Rigorous Imprisonment & 157 with Simple Imprisonment and 1056 under-trials) and 83 females (35 convicts including 25 with RI & 10 with SI and 48 under-trials). Among under-trial prisoners, there is 1 foreigner. Among the convicts, there are 10 civil convicts. There are 4 children with the female prisoners.
- 2. There are 20 barracks for male inmates, 3 security wards for high risk prisoners, 3 barracks for the female and 72 solitary cells.
- 3. Jail security is completely managed by jail personnel (CCTVs, patrolling on motor cycles, night officer etc).
- 4. Each meal has dal in lunch and one vegetable in dinner. Inmates are provided with lunch at 9.30am and dinner at 6pm with morning tea & bread and again afternoon tea. Quality of menu is average with no milk or curd. There is a chapatti making machine installed which can make up to 4000 chapattis per hour. Kitchen was kept clean and food was being prepared by convicts.
- 5. The jail hospital has a 30 beds capacity with one medical officer, 2 pharmacists and 1 lab technician. One medical officer is deputed by BK Hospital, Faridabad. Dental machine is also available. Health camps are conducted with the help of private hospitals in Faridabad. Lectures are conducted on health, AIDS, TB etc. Superintendent can buy medicines up to Rs.10, 000/- in emergency.

- 6. There are study centers for National Institute for Open Schooling (NIOS) and Indira Gandhi National Open University (IGNOU).
- 7. The jail has good central greenery with open gym & a walking track. It has established KIOSKS where any inmate can check his record including the next date of trial etc.
- 8. Jail factory has a bakery unit and a printing press. Workshop is equipped with tools for wooden work, pot making, fan winding and welding work in collaboration with local firms/workshops. However, there is no commercial level production.
- 9. Weckly grievances sessions are conducted which are attended by Superintendent and the staff. The jail also conducts weekly programs in debates, sports, singing, social activities etc. on every Sunday.

Recommendations emanated from the above said visit are:

- Inmates & Accommodations There is overcrowding up to 14 percent for male inmates (2568 against capacity of 2250). The number of cement slab cots/bcds is less as compared to the number of inmates. The jail management may look into the matter.
- 2. Security Government of Haryana is requested to deploy Haryana police for security of all central and district jails to prevent any untoward incidents including escapes of prisoners, rioting, smuggling of contrabands etc.
- 3. Food/Diet DG Prisons Haryana is recommended to examine Model Prison Manual (2016) released by BPRD/MHA & Delhi Prison Rules 2018 and get the manual suitably amended to improve the prisoners diet and their entitlements (daily milk and curd, meat/eggs twice a week, daily pulses 100 gram as compared to 70 grams now, daily vegetables 250 grams in place of 230 grams now, onions, tomatoes, jiggery, lemons etc.).
- 4. Mcdical Facilities There is vacant positions for medical officers. There is also no drug/alcohol de-addiction centre. The Superintendent is suggested to recruit more people in the jail hospital and construct a de-addiction center.
- 5. Educational & Vocational Training Pass percentage is poor and requires attention by jail istration by hiring regular teachers.
- 6. Foisting of false cases Some prisoners complained about foisting of false cases against them by the police. This is a consistent complaint against police across the jails and

observation homes in Delhi, Haryana and Chandigarh. NHRC is requested to intervene in this matter.

- 7. Lower pay scales Most of the jail staff are paid less as compared to equivalent ranks in police. Even Superintendent has a grade pay which is equal to that of DSP. These pay anomalies is a major de motivator and requires intervention by NHRC.
- 8. Shortage of staff It was observed that in the jail, there was no recruitment for last 16 years. There is large number of vacancies at warder level. It has increased the work load of existing staff. NHRC is requested to issue suitable instructions in this regard.
- 9. Jail Infrastructure There are shortage of jammers, x- ray scanners for baggage, CCTVs, DFMD etc. DG Haryana Prison may take immediate action in this regard.
- 10. Increase in wages The wages paid to convicts in the jail for work is very low i.e. Rs. 40/ 50/ and 60/- per day whereas in Tihar Jail it is five times more at the minimum wages rate. NHRC is requested to issue suitable instructions in this regard.
- 11. Expenditure per prisoner The expenditure per person per day on food, medicines, clothing etc. is only Rs.30 to 35 in Haryana while in some states it is more than Rs. 100 per day. NHRC is requested to ask the jail authority to increase the expenditure per prisoner.
- 12. Free legal aid Only 350 out of 1554 under trials are availing free legal aid while 1204 had to hire private lawyers. Government could think of making free legal aid more effective for prisoners.
- 13. **Model Prison Manual** The said prison is requested to follow a Model Prison Manual issued by MHA/BPRD in 2016 or amend the Punjab Police Manual suitably. NHRC is requested to intervene in this matter.
- 14. De addiction Ward A de addiction ward for alcohol and drug addicts could be started. The services of psychologists may be hired on regular basis for inmates.

VISIT TO DISTRICT JAIL FARIDABAD, HARYANA

I visited the District Jail, Faridabad on 25/09/2019. This jail was inaugurated in 2010 (by upgrading Ballabhgarh sub jail) and is spread over 86 Acres, located near Neemka village on Tigaon road, 6 km away from Ballabhgarh bus stand.

I went around the campus along with the Superintendent Shri Sanjeev Kumar (he left after two hours because of the expected visit by District & Session judge) and other staff. I spoke to the inmates, both convicts and under trials, the female prisoners and visited 2-3 barracks including solitary cells and also spoke to the jail staff.

Inmates & Accommodation

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Jail has a capacity for accommodating 2500 inmates (2250 males and 250 females). At present the jail has 2651 inmates - 2568 males (1062 convicts including 895 with RI & 157 with SI and 1506 under-trials) and 83 females (35 convicts including 25 with RI & 10 with SI and 48 under-trials) Among under-trial prisoners, there is 1 foreigner. Among the convicts, there are 10 civil convicts. There are 4 children with the female prisoners.

There are 20 barracks for male inmates, 3 security wards for high risk prisoners, 3 barracks for the female inmates and 72 solitary cells. At present, there is overcrowding up to 14 percent for male inmates (2568 against capacity of 2250).

The number of cement slab cots/beds are less as compared to the number of inmates.

Security

Jail security is completely managed by jail personnel (CCTVs, patrolling on motor cycles, night officer etc). Tihar jail in Delhi has inside security by Tamil Nadu Special Police and outside by Delhi Police and CRPF. **Govt. of Haryana should think of deploying Haryana police for security of all central and district jails** to prevent any untoward incidents including escapes of prisoners, rioting, smuggling of contrabands etc.

Food/Diet

Each meal has dal in lunch and one vegetable in dinner. Inmates are provided with lunch at 9.30 am and dinner at 6 pm with morning tea & bread and again afternoon tea Quality of menu is average with no milk or curd. Daily menu is not displayed. There is a chapatti making machine installed which can make up to 4000 chapatis per hour. Kitchen was kept clean and food was being prepared by convicts

Menu is on lines as provided in Punjab Jail manual (last amended in 1996). DG Prisons Haryana should examine Model Jail manual (2016) released by BPRD/MHA & Delhi Prison Rules 2018 and get PJM suitably amended to improve the prisoners diet and their other entitlements. (daily milk and curd, meat/eggs twice a week, daily pulses 100 gram as compared to 70 gm now, daily vegetables 250 gm in place of 230 gm now, onions, tomatoes, jaggery, lemons etc). <u>NHRC</u> intervention in this regard will be very useful.

Medical Facilities

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- 1. The jail hospital has a 30 beds capacity with one medical officer, 2 pharmacists and 1 lab technician (3 out of 4 posts of medical officers are vacant). One lady medical officer is deputed by BK Hospital, Faridabad. Dental machine is also available.
- 2. At times Health camps are conducted with the help of private hospitals in Faridabad. In past lectures were also conducted on health, AIDS, TB etc.
- 3. I saw one army officer admitted in hospital immediately after his admission into the jail. Such possible misuse of medical facilities should be avoided.
- 4. Superintendent can buy medicines up to Rs 10000/- in emergency.
- 5. There is no drug/alcohol deaddiction centre.

Education & Vocational Training

- There are study centers for NIOS (for 10th & 12th class) and IGNOU (graduation, diplomas). The number of inmates who appeared and passed in 2018 --3 out of 28 in 10th class and none out of 5 in 12 th class. At present 53 & 27 inmates aré registered with IGNOU & NIOS respectively in 2019. One convict Jagdish is taking classes for inmates. Pass percentage is poor and requires attention by jail administration by hiring regular teachers.
- 2. Similarly vocational training on subjects like beauty parlor, cutting & stitching, baking, fashion designing, food processing, wall painting, art & craft etc. are given by India Vision Foundation (261 inmates passed out of 411 in 2018 & 2019 in 8 different courses

and Bridge Point Gurugram(108 inmates passes out of 139 in 4 different courses in 2018-19). Details are given in the *annexure*.

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- 3. The NGO, India Vision Foundation (coordinator Mohini and 2 staff members) is doing good job and are running a Crèche also for the children, Sewing Machine Centre, Beauty Parlor, Literacy classes, e library, computer basic course, art & craft etc.
- 4. Library has approximately 900 books. Daily 40 to 50 inmates visit library. There is e-library also maintained by IVF.
- 5. There is a computer lab with 10 computers.
- 6. In 2014-16 vocational trainings were also conducted in carpentry, plumbing, welding, electrician, repair of vehicles & ACs etc with the help from NIOS, RSETI, Faridabad & Govt. Women Technical college, Faridabad. Such programs must be commenced again.
- 7. The jail inmates are the trained in music, singing, dance, yoga, painting, sculpture and jail has named this training as **cultural therapy**. Their paintings have been exhibited at Suraj kund mela also. Govind, a convict after completing his sentence of 7 years, has been re employed by IVF and is teaching the inmates music & acting. A group of inmates under his guidance put up a good musical dance drama performance.

Other Amenities

- 1. The jail has good central greenery with open gym & a walking track.
- **2.** The jail has established KIOSKS where any inmate can check his record including the next date of trial etc. It is based on phoenix

software. This practice/software should be adopted by all the -jails in the country.

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- 3. Mulakat (meeting) room is computerized and air conditioned where convicts /UTs can talk on phone to their relatives for 30 to 35 minutes.
- 4. Video Conferencing facility is available for the remand extension.
- 5. 10 PICS are installed for facilitating prisoners to talk to their relatives on pre registered and pre verified two phone numbers.
- 6. There is a recreation hall with music system, paintings and decorations.
- 7. One Geeta Sanskar hall is available with display of Geeta slokas and is used for meditation and spiritual lectures.
- 8. 5000 liter RO is also installed for supplying mineral water to inmates
- 9. There are facilities for playing volleyball, badminton, chess & carom etc.
- 10. Canteen facilities are provided on cashless basis (linking to the accounts and biometric identifications). Rs 8000/- per month can be deposited in the account of each inmate by his family.
- 11. Jail factory has a bakery unit (bread for inmates) and a printing press (forms and registers for jail itself). Workshop is equipped with tools for wooden work, pot making, fan winding and welding work in collaboration with local firms/workshops.

However, there is no commercial level production / sale outside as being done in Tihar jail Delhi, Chandigarh model jail and many other jails. This must be done as it will give employment to more convicts inside the jail and funds raised by sale can be used for the welfare of inmates.

Good Practices

- 1. Weekly grievances sessions are conducted which are attended by Superintendent and the staff.
- 2. Monthly visits by District & Session Judge
- 3. For the inmates whose relatives do not come for meeting them, open mulakat was organized twice in coordination with Rotary Club in the past.
- 4. Independence Day, Republic Day, Yoga Day and festivals like Raksha Bandhan and Diwali are celebrated regularly. There is a concept of daily Prabhat Pheri and joint worships
- 5. The jail conducts weekly programs in debates, sports, singing, social activities etc. on every Sunday.

Interaction with Prison Inmates

- 1. Prisoners were satisfied with mulakat system(once a week for convicts and twice a week for under trials)
- 2. In adolescent wards (18-21 years old), some prisoners complained about foisting of false cases against them by police. This is a consistent complaint against police across the jails and observation homes in Delhi, Haryana & Chandigarh. <u>NHRC</u> <u>may like to intervene.</u>
- 3. Some prisoners spoke about delays in fixing of trial dates and others about fixing of same date in multiple courts(as per jail administration such instances are up to 10-12 percent)

- 4. Some prisoners complained about non availability of police medical guard for taking them to hospitals. A permanent police detachment at jail can solve this issue apart from providing external security.
- 5. Some prisoners especially from outside the State are not able to talk to their relatives for want of verification of telephone numbers for months together. This must be examined as to whether such verifications are required in all cases (Model Jail Chandigarh is doing only for terrorists and high risk prisoners). Either verifications in minor and routine cases should be dispensed with or if required, same must be expedited by talking to concerned.
- 6. Prisoners in solitary cells requested for provision of TV & Music. Superintendent should consider and do needful. Even the criterion based on which a person is lodged in solitary cell must be well defined and reviewed as same should not be left to the discretion of jail staff.
- 7. Some prisoners complained about overcrowding and lack of adequate space in ward no 6. Some prisoners spoke about inadequacy of number of toilets in the adolescent ward. Superintendent jail may please look into and take necessary action

Interaction with Jail Staff

1. Major grievance of jail staff is **lower pay scales** as compared to equivalent ranks in police as shown in annexure. Pay scale of three different ranks--Deputy Superintendent, Assistant Superintendent and Sub Assistant Superintendent are same @ 9300-34800 with 7

grade pay of 4000. Even Superintendent (in charge jail) has grade pay of 5400 which in police department is equal to that of DSP. Female Head Warders and Warders have same pay scale -1900. These pay anomalies is a major de motivator and intervention by NHRC will go a long way in improving the conditions.

- 2. Most of the warders: are of middle age (>45) and not active as no recruitment was done for last 16 years. Hence there are *large number of vacancies* at warder level (100 posts vacant out of sanctioned strength of 272) *thereby increasing the work load of* existing staff which is another major grievance. <u>NHRC may issue suitable instructions in this regard.</u>
- 3. Apart from vacancies at warder level, 16 out of 20 posts of sweepers and 4 out of 6 posts of cooks are vacant. Vacancy at sweeper level has a direct bearing on sanitation conditions in jail. Similarly many other technical posts like mason, carpenter, plumber, sewer man, electrician, tailor etc are vacant.
- Even at supervisory level there are more than 50 percent vacancies
 (3 out of 6 Assistant Superintendents and 4 out of 6 Sub Assistant Superintendents).
- 5. Sh. Mohan Lal Assistant Superintendent emphasized the shortage of jammers, x-ray scanners for baggage; CCTVs (only 18 available) DFMDs etc. **DG Haryana Prisons must take immediate action** in this regard.
- 6. Sh. Rohan Hooda Deputy Superintendent spoke about lack of welfare activities for the staff. He also suggested to conduct regular sports meet for jail staff. Deputy Superintendent Sachin Kumar suggested regular physical training for the staff.

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- 7. Deputy Superintendent Sandeep Kumar suggested rotation of staff among the jails (transfer policy) and regular rewards to the staff for motivation and encouragement.
- 8. Deputy Superintendent Ramesh Kumar suggested extensive use of video conferencing for conduct of trials.
- 9. Superintendent Sanjeev Kumar suggested that jail staff should be empowered to register and investigate minor criminal cases in jails (recovery of cell phones etc.). He also emphasized the need for modernization of the jail.
- 10. Sufficient residential accommodation is available for all the staff.

Matters of Concern

- The wages paid to the unskilled, semi-skilled and skilled convicts for work are very low i.e. Rs.40/-, 50/- and 60/- per day (fixed in 1996) whereas the Tihar jail, Delhi is paying almost 5 times more at the minimum wages rate (Rs.194/-, 248/- and 308/- per day after deducting Rs 344/- for maintenance as per Delhi Prison Rules, 2018). Suitable amendments to Punjab Jail Manual must be proposed accordingly. <u>NHRC may like to issue</u> suitable instructions in this regard.
- 2. The expenditure per prisoner per day on food, medicines, clothing etc. is only Rs.30 to 35 which is one of the lowest in the country (average expenditure in country is Rs.60 to 65 per day and in some states it is more than Rs.100 per day). Haryana jail department spends only 11.7 percent of its annual budget on

inmates compared to States like MP & Chhattisgarh which spend almost 50 percent of their annual budget on inmates, national average expenditure being 26.1 percent (NCRB-Prison Statistics India 2016). In Faridabad jail, budget for prisoners--other charges is 2.74 Crore out of total budget of 16.35 Crore in 2019-20. <u>NHRC</u> <u>may like to intervene and issue instructions in this regard.</u>

- 3. There is little monitoring by jail administration of status of legal aid and progress although the advocates from Legal Aid authority visit jail and meet prisoners.
- 4. There is no monitoring of the prisoners (regarding their rehabilitation) after their release from jail. Jail department should tie up with various government and private agencies for their employment or department itself should create jobs(petrol pumps in Telangana and AP)
- 5. They were very few ideas for the improvement in the jail administration, living condition of inmates & their rehabilitation. There is no long term vision or a future road map for the jail.
- 6. There are inmates who were granted bail but could not be released as they could not provide sureties

Other Suggestions

1. Jail must develop a **protocol for informing the family of a prisoner** within 24 hours of his/her admission in the jail both telephonically and in writing.(not being done at present)

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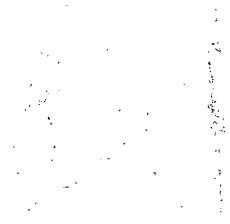
2. Among the convicts and under-trials, *segregation* must be done based on the gravity of the offence(clubbing of 304A IPC with rapists, dacoits and murderers) 10

3. Only vehicles available in jail are one ambulance, one tractor and 3 motor cycles. Jail Superintendent must be provided with a car/jeep and 1 more vehicle as QRT. One 3/5 tonner can also be provided for bringing rations/other logistics

- 4. Daily routine must be displayed and good slogans should be written on jail/barrack walls.
- 5. At present only 547 convicts out of 895 with RI are given daily task and paid wages. Jail must plan as to how to use services remaining convicts and willing SI convicts & under trials. Models in other jails in the country may be studied in this regard.
- 6. Only 350 out of 1554 (23 percent) under trials are availing free legal aid while balance1204 have hired private lawyers. Govt. must think as to how to make free legal aid more effective so that maximum number of prisoners can avail it.
- 7. The **Prison Development Board** on the lines of Telangana and Andhra Pradesh should be established.
- 8. By adopting computerized system for fixing the dates of hearing (e-courts), multiple hearings on the same date could be avoided.
- 9. There is need to follow a Model Prison Manual issued by MHA/BPRD in 2016 or amend the Punjab Police Manual suitably. <u>NHRC may</u> <u>like to intervene and issue necessary instructions</u>
- 10. Financial powers delegated to jail Superintendent must be reviewed and revised.
- 11. The ward for Alcohol and Drug Addicts with facilities for De-addiction should be planned(both Delhi and Chandigarh have it)

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12. Jail has no post of a psychologist/counselor and neither has hired any one for the counseling of inmates. Same must be done. HOD must issue suitable instructions in this regard.



Dr Ish Kumar

Special Rapporteur NHRC (North Zone)

Enclosures

- 1. Staff Strength, vacancies & pay scales
- 2. Education & Vocational training
- 3. Inmate strength & Information kiosk
- 4. My comments in visitor book
- 5. Photographs during the visit

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VOCATIONAL TRAINING

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	Motor Winding RSET1	28 Util	32
201		32-100 (w) () ()	33
	Two Wheeler (NSET/)	36	
	Computer Considere Application CDTP Govt. Women College Faridahad		
	Plumbingdo	24	24
	Electriciando	28	28
	Brautician (Female Convicts)	12	29
	Sewing Machine (FemaleConvicts) -1051	42	34
	Basic Computer IVF	00	70
		38	26
2016	Filter Engine (RSETI)		27
	Two Wheeler Repair (RSETI)		26 1
a ser de ser	Plumbing (RSETI)	32	A sin internet in the second sec
	Ansie Computer (IVF)	96	58
	Beautician Female Convicts (IVF)	40	26
	Tailcring Knitting Female Convicts (IVF)	34	28
	Dori Bags Female Convicts St. Josef Misenry	38	
		36 Setteres	32
, A -	Art & craft Regular (IVF)		
2017	AC Repair (RSETI)	40	31
	Basic Computer - (IVF)	134	98
	Cutting Tailoring Female Convicts (IVF)	24	19
	Art & craft Regular (IVF)	42	34
2018	Computer Regular (IVF)	82	68
	Food Processing	54 (China)	54
	Baking Course - (Bridge Point Gurugram)	30	30
	Art & craft Regular (IVF)	46	40
	Stitching Female - Singer Co.	32	15
	Beauty Parlour Female - Lal Badhur Sashtr	i 35	17
	nstitute		
	ashion Designing Female	40	28

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1. NIOS Vocatio		<u>1111</u>	<u>ED TUMUNU</u>	- 1 -1-				
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2. Certificate Co.	mputer Applicatio		do		25		v	3
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5. Carpentry			do		06		02	
6. Bakery and Cor	facthoodry	·.	do		14		بية بمستنصب	03
			2015-2016		08			05
7. Welding Techor	noigy	بىسقىچە سەر	1			ا: منتخبت		
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9. Beauty Culture			do		10	1	- -	01
10. Certifiacte in Yog	a		do		13			05
Total			do		132			53
2. Şkilled Training- Thro	web RSETI Far	idab	ad (MRD-Min	istry of De	vlopment)		*
Name of Course	Ippeared	<u> </u>	Durati		Instruct		<u> </u>	Leed Bank
1. Motor Winding (RSETI)			08-12-2014	08-01-201				Syndicate Bank F
2. Bag Making (RSETI)	11		17-08-2015	16-09-201		Sh. Bishmber Dayal		do
3. Two Wheeler Repair		1	28-9-2015	30-10-201	5 Sh. Ran	Sh. Rama Shanltar		₂→do→-
4. Fiter Engine			12-01-2016	10-2016	Sh. Om	Sh. Om Narian		OBC Bank Palw
5. Plumbing			11-04-2016	08-05-201	lé Sh. Bei	ēr Sin	gh	Sydicale Bank
6. Two wheeler Repair	Two wheeler Repair		14-07-2016	16-08-20:	16 Sh. Ra	ina Sh	ankar	do
7. AC Repair			03-07-2017	05-08-20		ttan S	ingh	do
Total						<u>e si in 1</u> 1923 (+

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VOCATIONAL TRAINING (Contd.)

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Consumer	DEVLOPMENT			NICICOTES		
By Governm	reat Woman T	echnicul Coll	inge Parid	abad	·	Instructor
S.N. Name of Co	anne ist	pearod	Passed , r		ro	the second of
2. Certificare C	Computer 36		16	U1-07-2015	11-12-2015	Sh. Navgen Singh
2. Plimbing	21		24	01-07-2015	31-12-2015	Sh. Virender Stogh -
3. Electrician	20		9	01-07-2015	31-12-2015 .	Sh. Alay Kumur
4. Beautician (F	emale 12	2 2	8	01-01-2015	30-06-2015	Sint. Naziya Khatuo
Total	130	1	16			
4. Bridge Poli			التي بين	لی نی نے نے پیشر		
S.N. Name of Cours			Passed	Durati		Instructor
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2. Baking Course-		*		26-10-2019		<u> </u>
3. Baking Course-2	2			23-12-2018	يبين المستحتيت	
4. LCD/TV Repair (Course		•	25-02-2019	16-0	04-2019 Sh. Vijay Kumar
Total	13	9	108		•	Same Car Maria
5. Skilled Train	ing- Throug	h INDIA V	ISION FO	UNDATION		<u>16.</u>
SN WName of Course	Appear	ed Passed	. L_	, Durano		Instructor
	· · · · · · · · · · · · · · · · · · ·	يو. او المعالم	Fro		To -	
1. Basic Computer		34		01-2015	07-09-2016	Sh. Dinesh Kumar (IVF)
2. Basic Computer	36	36		09-2015	30-06-2016	Shalitender Kumar (Convict)
Sewing Machine	42	34	01	07-2015	31-03-2016	Smt. Bimlesh(IVF)
2. Basic Computer	96	58 ् , -	01	08-2016	31-12-2016	Sh. Vishal Jha (IVF) Sh. Lakhan (Convict)
Regular		1 76		05-2016	31-12-2016	Smt, Nisha (IVF)
-4.3. Beautician Female Regular	10	26		4 5		
5. Tailoring/Knitting Female-Regular.	34	28		05-2016	31-12-2016	Smt. Bimlesh (IVF)
i - Art & Craft Regular	36	32		-03-2016		
-Dori Bags	38	27		-11-2016	31-12-2016	
Cutting/Tailoring	24	19 - M		-03-2017-	.12-07-2017	
· J-Art & Graft ··· ·	43	34	221 01	01-2017	31-12-201	
Regular	دیک دیسوار نوشایشه (د. از ۱۶ محمودی در معرفی					Sh. Beerpal (Convict)
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9. Basic Computer Regular	131	98	01-07-2017	31-12-2017	Sh. Vishal jha (IVI') Prabhu Dayal, &
Comjuter Regular	82	68	01-12-2018	31-12-2018	Powan Kumnr (Convict) - (2) Probhu Dayal &
					Pawan Kumar (Convict)
Art & Craft Regular	46	46	01-12-2018	31-12-2018	Sh. Beerpal (Convict)
Stiching Female Through Singer Co.	32	15	01-07-2018	31-10-2018	
Beauty Parlour L.B. Shastri Institute	35	17	05-08-2018	31-10-2018	Sint. Sheela (IVP)
Fashion Designing	40	31	02-11-2018	31-01-2019	Ms. Mohini [IVE Coordinator
Basic Computer	58		01-01-2019	30-06-2019	Sh. Prabhu Dauyal (Convict)
Art & Crafe	28		01-01-2019	30-04-2019	Sh. Birpal (Convict)
Akazonable Global Hunt	90	84	01-03-2019	30-12-2019	
Total	977 ×	687		a la companya se de la	
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MY REMARKS IN VISITOR'S BOOK- DISTRICT JAIL FARIDBAD

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PHOTOGRAPHS - VISIT TO DISTRICT JAIL FARIDABAD

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Visit to Barracks and Interaction with Prisoners

